

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2687
TO BE ANSWERED ON DECEMBER 22, 2022**

LAUNCH OF PMAY

NO. 2687. SHRI CHIRAG KUMAR PASWAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has launched the Pradhan Mantri Awas Yojana-Urban (PMAY-U) in Bihar and if so, the details thereof, district-wise;**
- (b) the basic and modern amenities likely to be provided to the beneficiaries under the said scheme;**
- (c) the name of organisations entrusted with the responsibility of maintenance of houses to be constructed under PMAY; and**
- (d) the number of persons targeted to be allotted houses in Bihar in final phase under the said scheme?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) to (d) 'Land' and 'Colonization' are State subjects. However, Ministry of Housing and Urban Affairs under the vision of 'Housing for All', is supplementing the efforts of State/ Union Territories (UTs) including the State of Bihar since June, 2015 by giving Central assistance under Pradhan Mantri Awas Yojana-Urban (PMAY-U), for providing all-weather pucca houses with basic amenities like

toilets, water supply, electricity and kitchen to all eligible urban beneficiaries through following four verticals:

- i. Beneficiary-led individual house construction/ enhancement (BLC)**
- ii. Affordable Housing in Partnership (AHP)**
- iii. “In-situ” Slum Redevelopment (ISSR)**
- iv. Credit Linked Subsidy Scheme (CLSS)**

Identification and selection of beneficiaries under PMAY-U is the responsibility of the concerned State/ UT Governments. Government of India has not fixed any target for construction of houses in a State/ UT under PMAY-U. Since inception of the scheme, based on the project proposals submitted by the State of Bihar, 3,27,321 houses have been sanctioned in the State. Against the sanctioned houses, 3,09,603 have been grounded for construction; of which, 99,523 are completed/ delivered. Central assistance of ₹ 5183.36 crore has been approved; of which, ₹2554.44 crore has been released. The district-wise details are at Annexure.

PMAY-U guidelines provide that State/UT Governments and Implementing Agencies should encourage the promoters of ISSR and AHP projects to enable the formation of associations of beneficiary residents like Resident Welfare Association (RWA), to take care of facilities and maintenance of houses being built under the mission, in line with the provisions of “Real Estate Regulation and Development Act (RERA), 2016” and other applicable State laws. Further, houses under BLC vertical are constructed and maintained by beneficiaries themselves.

District-wise details of Central assistance sanctioned and released along with houses sanctioned, grounded and completed in the State of Bihar under PMAY-U

Sr.No.	Name of District	Central assistance sanctioned (₹ in crore)	Central assistance released (₹ in crore)	No. of houses sanctioned	No. of houses Grounded	No. of houses Completed
1	Araria	113.63	49.95	7,543	7,275	1,315
2	Arwal	35.24	11.77	2,343	2,277	592
3	Aurangabad	77.02	41.90	4,684	4,443	1,518
4	Banka	30.92	12.56	2,030	2,020	509
5	Begusarai	241.41	117.71	15,883	15,583	6,158
6	Bhagalpur	119.52	56.30	7,512	7,239	2,440
7	Bhojpur	129.81	72.70	8,070	7,710	2,723
8	Buxar	32.85	17.56	2,089	1,872	788
9	Darbhanga	211.85	118.73	12,220	11,189	4,868
10	Gaya	293.07	156.56	17,184	17,066	6,986
11	Gopalganj	88.91	31.64	5,897	5,843	2,120
12	Jamui	112.72	59.36	7,483	7,474	2,398
13	Jehanabad	25.97	10.07	1,655	1,370	348
14	Kaimur	10.63	6.83	675	671	297
15	Katihar	200.75	94.68	11,125	10,108	1,249
16	Khagaria	52.55	32.27	3,489	3,487	1,733
17	Kishanganj	202.68	77.75	13,498	13,496	2,650
18	Lakhisarai	50.22	26.91	3,264	3,152	1,388
19	Madhepura	113.81	42.83	7,564	7,276	1,036
20	Madhubani	176.28	88.32	11,669	10,832	3,059
21	Munger	45.20	23.32	2,887	2,492	904
22	Muzaffarpur	226.55	106.52	14,342	13,759	4,618
23	Nalanda	40.46	37.25	2,606	2,594	1,605
24	Nawada	59.28	34.52	3,886	3,841	2,186
25	Pashchim Champaran	90.24	36.40	5,936	5,926	1,159
26	Patna	452.73	317.65	25,357	21,588	12,715
27	Purbi Champaran	418.11	168.56	27,683	27,371	6,471
28	Purnia	327.82	175.09	19,293	16,276	3,752
29	Rohtas	142.55	54.32	9,418	8,747	2,701
30	Saharsa	126.03	49.90	8,349	8,315	1,866
31	Samastipur	46.64	17.93	3,026	2,613	579
32	Saran	214.63	91.03	14,261	13,634	2,929
33	Sheikhpura	17.29	9.80	1,135	1,015	302
34	Sheohar	68.43	46.36	4,557	4,442	2,761
35	Sitamarhi	163.39	65.13	10,790	9,966	2,327
36	Siwan	60.01	28.52	3,945	3,603	1,351
37	Supaul	79.86	31.90	5,299	4,888	860
38	Vaishali	284.30	133.86	18,674	18,150	6,262
Total		5,183.36	2,554.44	3,27,321	3,09,603	99,523